

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 593/KB/2017
CA (IB) No. 582/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company		State Bank of India.-Vs- Coastal Projects Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr Shaumali Mitra, Adu } for RP
 2. Mr Sayantall Das, Adu }

[Signature]

1. Ms. Anvika Upadhyay, Adv. } NBCC
 Ms. Ritupama Sanyal, Adu } Upadhyay
 For SKR & Associates } 6/9/18

1. Dokenath Chatterjee } AFCONS
 Sanehari Chatterjee } (Respondent no.12) *[Signature]*
 Sunik Chatterjee } 6/9/18

ORDER

Ld. Counsel for the petitioner as well as Ld. Counsel for the NBCC and AFCONS is present.

Ld. Counsel for the Resolution Professional submits that 9th, 10th and 11th Progress Reports filed together at the Registry today.

CA(IB) No. 582/KB/2018 came up for consideration on today seems to have been filed by the operational creditor challenging the non-admission of the claim in respect of interest portion. The Resolution Professional is hereby directed to look into the matter and consider the contention of the applicant and if permissible admit the claim as per the Code and Regulations and If it is to be rejected give a reasoning order by giving copy of order of rejection to the applicant as early as possible.

List it for further consideration on 28/09/2018.

A pink rectangular box containing the handwritten initials "Sd" in blue ink.

(Jinan K.R.)
Member (J)